

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 74/(MAH)/2010
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016

NAME OF THE PARTIES: M/s. M. C. Chemicals & Anr.
V/s.
M/s. Dehram Chemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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(i) Archan Shah o/b Respondent No. 7
i/b Rajani Associates

(2) Farhan Durrani 4W Shukhrat
Chakraborty. Jhr
1/6 JURIS LRP 27/9/2016

(3) N. K. Langari - Respondent-2 -

Order

N. K. Langari
27/9/16

Order

CP No. 74/397-398/CLB/MB/MAH/2010

On visiting the Order file and the case being old, this Bench hereby peremptorily directs both sides to argue on the same date.

List this matter for final hearing on 07.10.2016.

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

Sd/-

V. NALLASENAPATHY

Member (Technical)